

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 26th April, 2024 at 10.30 a.m. ;**

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The **Hon'ble Shri. Justice Avinash G. Gharote (at Nagpur)** will take up **Writ Petition No.19 of 2024(F) for Orders** , through **Video Conferencing** as per board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 26.04.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)